

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3898
ANSWERED ON:04.09.2012
CHANGES IN EXPORT POLICY OF WHEAT
Rajbhar Shri Ramashankar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the farmers are suffering huge losses due to frequent changes in the export policy of wheat;
- (b) if so, the details thereof;
- (c) whether the Government's decision of curtailing the export of wheat has adversely affected the farmers;
- (d) if so, the details thereof;
- (e) the recommendations of the National Commission for Agricultural Cost and Prices in this regard; and
- (f) the steps being taken by the Government to check the losses being incurred by wheat growers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (d): Export of wheat was banned on 09-02-2007 to stabilize prices of wheat in domestic market and to maintain sufficient stock for ensuring food security in the country. Export of wheat has been permitted since 09-09-2011 without any quantitative restriction in view of sufficient availability and comfortable stock position. Thus, there has been no frequent change in policy on export of wheat affecting interest of farmers.

(e): The commission has recommended in the Rabi Price Policy Report for the year 2012-13 that Fair Average Quality (FAQ) of wheat upto 3 million Metric Ton could be kept open for export.

(f): For protecting interest of farmers, Government agencies carries out procurement at Minimum Support Price announced from time to time.